CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

CONTEMPT PETITION NO.170/00032/2020 IN ORIGINAL APPLICATION NO.170/01426/2018

DATED THIS THE 03rd DAY OF NOVEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J) HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

K.S.Poorna Chandra S/o. Late K.G.Shankaranarayana Aged about 65 yrs. Residing at # 509, Kalasipalya Dodballapur – 561203.

...Petitioner

(Party-in-person)

Vs.

Ms.Swapna Pramod The General Manager (PA & F) III rd floor, G.P.O. complex Rajbhavan road Bangalore-560001.

...Respondent

(By Advocate Shri Vishnu Bhat)

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

The present Contempt Petition has been filed by the petitioner alleging willful disobedience of the order dated 30.08.2019 passed by this Tribunal in OA.No.1426/2018.

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CP.No.170/32/2020(OA.1426/2018)/CAT/Bangalore Bench

2. On perusal of the said order, it reveals that the respondents were directed

to consider the petitioner's case for the reserved post under the roster point

No.33 within a period of two months.

3. At the very outset, Shri Vishnu Bhat, learned counsel representing the

respondents while drawing our attention towards an order dated 15.09.2020

issued by the respondents, stated that the order dated 30.08.2019 passed by this

Tribunal in OA.No.1426/2018 has already been complied with.

4. In view of the above, nothing survives in the present Contempt Petition and

the same is hereby dismissed. However, the petitioner shall be at liberty to avail

his remedy by way of filing a fresh Original Application if he still remains

dissatisfied with the order dated 15.09.2020 issued by the respondents.

5. Rule of the Court is discharged.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

/ps/